

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

106. I.A. 1041/2022

In

C.P.(IB)-3795(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **22.04.2024**

NAME OF THE PARTIES: Darshita Haresh Mehta

V/s.

Gloabtel Convergence Limited.

**Appearance**

For Liquidator : Adv. Kunal Kanungo a/w Adv. Tanushree Sogani &  
Adv. Atishay Jain

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

At the request of the liquidator, list on **07.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)